## DIRECTORATE OF HEALTH SERVICES, ODISHA Health and Family Welfare Department, Government of Odisha \*\*\*\*\*\*\*

No. 9600 /HA-MISC-01/2020, BBSR .Dated: 05/2020

## **ORDER**

The attention of all concerned is invited to the Guidance note for delivery of essential health services during COVID-19 issued by the Ministry of Health & Family Welfare, Govt. of India where by it was emphasized that while continuing to focus on COVID 19 related activities, providing other essential services was important not only to maintain people's trust in the health system to deliver essential health services, but also to minimize an increase in morbidity and mortality from other health conditions. Accordingly all states were advised to identify essential services such as: pregnant women, those recently delivered, infant and children under five, those on treatment for chronic diseases, communicable diseases like TB/Leprosy, vector borne diseases, requiring treatment for dialysis, cancer, blood transfusions and other special needs that would be prioritized in the efforts to maintain continuity of service delivery.

It has come to the notice that some hospitals in the private sector, are hesitating in providing critical services, such as dialysis, blood transfusion, chemotherapy and institutional deliveries to their regular patients, either on account of fear of contracting COVID-19 or they are keeping their hospitals/ clinics closed. It is also noticed that many places the hospitals/ clinics are insisting on a COVID-19 test before providing services. This is not acceptable. All private hospitals and clinics are directed that every Non COVID Hospital should keep a designated isolation unit to accommodate critically ill suspected COVID patient until their condition is stabilized for transfer to COVID Hospitals after testing.

In this context the following orders/ Guidelines/ SOPs issued by the Government is brought to notice of all concerned:-

- 1) Revised Guidelines for Dialysis of COVID-19 patients dated 07.04.2020 issued by the Ministry of Health & Family Welfare, Govt. of India.
- 2) Advisory for Voluntary Blood Donation during COVID-19 scenario dated 09.04.2020 issued by the Ministry of Health & Family Welfare, Gol.
- Guidelines for COVID-19 testing dated 17.04.2020 issued by The Indian Council of Medical Research.

- 4) Guidelines on rational use of Personal Protective Equipment dated 24.03.2020 issued by the Ministry of Health & Family Welfare, Gol.
- 5) Guidelines to be followed on detection of suspect or confirmed COVID-19 case in a non-COVID Health facility dated 20.04.2020 issued by the Ministry of Health & Family Welfare, Gol.
- 6) Advisory on the use of Hydroxy- Chloroquine as prophylaxis for SARSD-COV-2 infection dated 23.03.2020

In view of the above facts all the Hospitals/Clinics, especially those in private sectors, are hereby directed to remain functional and ensure that anyone needing any essential critical services including dialysis, blood transfusion, chemotherapy and institutional deliveries, is not denied such services.

Non Compliance will be viewed seriously and action as per provisions of law, including cancellation of the registration of the defaulter hospital/nursing home will be initiated without further notice.

Memo. No. 969 BBSR Date. 15/2020

Copy to PS to Principal Secretary, Health & F.W. Dept, Govt. of Odisha, Bhubaneswar for information.

Director of Health Services, Odisha Date. 1/5/2020

Copy to PS to MD (NHM), Health & F.W. Dept, Govt. of Odisha, Bhubaneswar for information.

Director of Health Services, Odisha Date. 1/5/2020

Copy to All CDM&PHO for information and necessary action.

Memo. No. 9605 BBSR

Director of Health Services, Odisha

Director of Health Services, Odisha